

**Minor Ports**

4227. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the funds earmarked to provide financial assistance to States for development and extension of minor ports during 1992-93 and Eighth Plan period;

(b) the funds released so far; and

(c) the names of minor ports for which the financial assistance is likely to be provided during this period?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) In accordance with decision of the National Development Council taken in its meeting held in December, 1991, the allocation of outlays for development of Minor Ports is made under the States' plans. Hence no outlay has been proposed for minor ports in the Central Plan for port sector. The outlay of Rs. 20.00 lakhs earmarked earlier in the Annual Plan 1992-93 will not be utilised.

(b) and (c). Do not arise.

**Loans Applications with Public Sector Banks in Bihar**

4228. SHRI BHOGENDR A JHA: Will the Minister of FINANCE be pleased to state:

(a) the number of loan application pending clearance for more than three months in each of the public sector banks in Bihar; and

(b) the time limit for disposal of loan applications?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The data reporting system does

not generate the information regarding number of loan applications pending clearance for more than three months in each of the public sector banks in Bihar.

(b) In terms of the guidelines issued by Reserve Bank of India (RBI) to banks on priority sector lending, all loan applications upto credit limit of Rs. 25,000/- are to be disposed of within a fortnight and these over Rs. 25,000/- within 8 to 9 weeks.

**Bombay Customs House**

4229. SHRI BHUPINDER SINGH HOODA: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1748 on March 6, 1992 and state:

(a) the irregularities pointed out in the Inspection Report of 1986 on Bombay Customs House of the Directorate of Preventive Operations; and

(b) the action taken by the Government in the matter so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The irregularities pointed out in the Inspection Report of the Directorate of Preventive Operations relate mainly to the improper accounting of confiscated goods and the irregular manner adopted while disposing the goods stored in/from Customs Warehouses in Bombay.

(b) The final compliance is still awaited from Bombay Custom House.

**Credit camps**

4230. SHRI S.B. THORAT: Will the Minister of FINANCE be pleased to state:

(a) the number of credit camps organised for distribution of credit by the National-